

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

TIS HAZARI COURTS, DELHI

28 APR 2026

No. 34483-554 /Library/THC/2026 Dated: _____

NOTICE INVITING TENDER / QUOTATION

The Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, invites sealed quotations for the supply of Bare Acts, Law Books, Journals, Newspapers, and Magazines for the Libraries at Tis Hazari Courts (THC), Rouse Avenue Courts Complex (RACC), and Residential Libraries. The bid will be evaluated on the basis of highest discount, content, material quality etc....-

The office of the Ld. Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi propose to purchase the library items/publications for the use of Court Library of THC, RACC as well as for Residential Library of the Judicial Officers of the Delhi District Courts. Hence office invites quotations from eligible /authorized vendors / proprietors /distributors to send the quotations in sealed cover on the following Terms and Conditions.

Sealed quotations are invited for purchase / supply of Library items i.e. Law Books/Journals) Bare Acts, Magazines, Newspapers etc., for the quantity as enlisted under head column Annexure :-A from interested Reputed company/Publishers/Authorized/Dealers/Distributors/ Book Suppliers/ Vendors/ Proprietors for the use of Court Library of THC, RACC as well as for Residential Library of the Judicial Officers of the Delhi District Courts as per the norms and conditions laid down below.

The quotations should/ may be placed/put in the tender box at Room No. 374, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110054 in separate envelope for each category latest by 25/05/2026 till 4.00 P.M. in a sealed cover mentioning/subscribing in bold letters on the envelope :-

1. "Quotation for supply of books for Library",
2. "Quotation for supply of Bare Acts for Library"
3. "Quotation for supply of Bare Acts for Residential Library
3. "Quotation for supply of Magazines and Newspapers for Library"and
4. "Quotation for supply of Law Journals for Library

NOTICE INVITING TENDER / QUOTATIONS (to be submitted latest by 25/05/2026 till 4.00 P.M.)

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The opening of quotations will be done on 25/05/2026 at the office of the undersigned in Room No. 372, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110054 or on the day and venue as may be decided by the Chairperson (Centralized Library Committee) in case of office exigencies.

The quotations submitted will be evaluated by the Centralized Library Committee both financially and technically on the date of quotation opening or on day as may be fixed by the Centralized Library Committee.

The authority (Centralized Library Committee) reserves the right to reject/cancel the quotations in whole or in part without assigning any reason thereof. The authority will not be responsible for any delay.

Terms and Conditions:-

1. The tenderer must be reputed Company/Publishers/ Authorized Dealers/Distributors/Book Suppliers/ Vendors/ Proprietors/Seller etc.,
2. Magazines and Newspapers are to be delivered latest by 9.30 A.M. at the Room No. 374, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110054 and also at RACC Library as per the requirement of RACC Library by selected tenderer on every working day.
3. Magazine quoted to be supplied as per publication cycle and Newspapers are to be supplied for 365 days of the calender year. For the days being holidays of the Court delivery to be made on the next working day.
4. No quotation will be accepted after the stipulated date. The tenderer(s) and their authorized agents/representatives may remain present during opening of quotation. After opening of quotation no rate correction will be allowed.
5. Sample for Quoted book/Bare Acts/ Law Journals etc., (one copy of bid item) are to be delivered/submitted alongwith Quotation WITH NAME AND MOBILE NUMBER OF TENDERER(S) preferably with pencil of the first or last page of sample copy

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6. The quoted rate will have to remain valid up to 6 months from the date of opening of quotation.
7. Books/items/publications must be in good condition and the paper must be in good quality. Books received in damaged condition/misprint/not properly bound/short supplies are to be rejected and the same is to be replaced by the supplier at his own cost within a reasonable period. At the time of placing the order quantity may be increased or decreased as per requirement.
8. The items will be delivered at Room No. 374, 3rd Floor, Judges Library, Main Building Tis Hazari Courts Delhi:-110054. No Packing, forwarding, freight etc. will be charged by the supplier.
9. If the supplier of the books/items/publications could not supply the books within reasonable time/period after getting order(s); the order(s) will be considered/treated as canceled for quoted one.
10. The tenderer(s) is also to submit alongwith quotation(s) proprietary item(s) certificate for the item(s)/article(s) noted above if quoted one is proprietary item(s).

(Annexure :-A)

I. BARE ACTS (RE-TENDERING)

Quotations are invited for the following items as no valid quotations or samples were received in the previous cycle:-

:Procurement of Bare Acts for Library:-

Sl. No.	Name of the Bare Acts	No. of Copies Required
1	THE DELHI PUBLIC GAMBLING ACT, 1955	10
2	THE DELHI DEVELOPMENT ACT, 1957	10
3	THE DELHI LAND REVENUE ACT, 1954	15
4	THE DELHI SHOPS AND ESTABLISHMENT ACT, 1954	10
5	THE DELHI WATER BOARD ACT, 1998	10
6	THE DELHI POLICE ACT	15

NOTICE INVITING TENDER / QUOTATIONS (to be submitted latest by 25/05/2026 till 4.00 P.M.)

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7	THE STAMP DUTY REGISTRATION FEES & COURT FEES IN DELHI	15
8	THE MAHARASTRA CONTROL OF ORGANIZED CRIME ACT, 1999	10
9	DELHI GOODS AND SERVICES TAX ACT 2017	10
10	DELHI WATER ACT	10
11	INDUSTRIAL & LABOUR CODE (CONSOLIDATED /COMPILED) :- containing :- Industrial Disputes Act, 1947 Industrial Relations Code 2020. Occupational Safety, Health and Working Conditions Code 2020. Code on Wages 2019. Code on Social Security 2020.	10

:-Procurement of Bare Acts for Residential Library for Judicial Officers Delhi District

Courts: -

Sl. No.	Name of the Bare Acts	No. of Copies Required
1	Bombay Prevention Of Begging Act, 1959	101
2	Delhi Land Revenue Act, 1954	101
3	Delhi Development Act, 1957	101
4	Delhi Police Act, 1978	101
5	Delhi Public Gambling Act, 1955	101
6	New Delhi Municipal Council Act, 1994	101

II:- Procurement/Quotation for the following books by renowned author (Sl.No.1 to 6) RE-TENDERING) :-

Sl. No.	NAME OF BOOKS	No. of Copies
1	EVIDENTIAL VALUE OF A DNA PROFILE DNA SAMPLE, DNA ANALYSIS DNA EXPERT AND PATERNITY DISPUTES ETC.	5
2	COMMENTARY ON LAW AGAINST SEXUAL HARASSMENT OF WOMEN AT WORKPLACE	5

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3	ACQUITTAL AND DEFENCE AGAINST FALSE RAPE & POCSO CASES	5
4	THE SUCCESSION CERTIFICATE (GRANT AND REVOCATION)	5
5	DELHI LOCAL LAW/ ACTS	5
6	COMMENTARY ON INDIAN STAMP ACT WITH CENTRAL/STATE ACTS & RULES.	5
7	DISHONOR OF CHEQUE BY ASHWANI KR. SARPAL	10
8	JUVENILE JUSTICE ACT BY PREETI AGARWALA	10
9	JUDICIAL EDUCATION: ACHIEVING CONSTITUTIONAL VISION OF JUSTICE" BY JUSTICE SWARANA KANTA SHARMA	10
10	INDUSTRIAL DISPUTES ACT & LABOUR CODES BY RENOWNED AUTHOR(S) :-on/including following topics:- Industrial Disputes Act, 1947 Industrial Relations Code 2020. Occupational Safety, Health and Working Conditions Code 2020. Code on Wages 2019. Code on Social Security 2020.	(4 each)
11	MEDICAL JURISPRUDENCE BY TAYLOR	5
12	B N S S BY KELKAR	5
13	SPECIFIC RELIEF ACT BY MULLA	5

III:- Quotation for supply of law journals for the years 2024 and 2025:-

Sl. No.	NAME OF BOOKS	No. of Copies
1	Judgement Today	4
2	Rent Control Reporter	4
3	Labour Law Journal	2

:- Procurement of Newspaper for Library, THC and Procurement of Magazines for VWDC and Library, Tis Hazari Courts, and also for RACC Library Delhi:-

For Tis Hazari Court Library Room No. 374, 3rd Floor, Main Building:-

NOTICE INVITING TENDER/ QUOTATIONS (to be submitted latest by 25/05/2026 till 4.00 P.M.)

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:-Hindi and English Newspapers:-

Hindi Newspapers English Newspapers (01 copy of each) for 365 days for calender year:-

- | | |
|----------------------|--------------------|
| i) Hindustan | i) Hindustan Times |
| ii) Navbharat Times | ii) Times of India |
| iii) Dainik Jagran | iii) Statesman |
| iv) Rashtriya Sahara | iv) Indian Express |
| v) Nav Bharat | v) Economic Times |
| | vi) Hindu |

:-Magazines:- to be supplied for as per publication issues for whole calender year:-

Sl. No.	Name of Magazine	No. of Copies
i)	India Today (English)	01
ii)	The Week (English)	01
iii)	Outlook	01
iv)	Grih Sobha	01
v)	Meri Saheli	01
vi)	Nandan	01
vii)	Akkad-Bakkad	01
viii)	Magic Pot Colouring Book	01
ix)	Panchtantra	01
x)	Manohar Kathaye	01
xi)	Moral Story books	01
xii)	A-Z Alphabet Book	01

Hindi & English Newspapers (02 copy of each) for 365 days for calender year:-

For RACC LIBRARY to be supplied at Rouse Avenue Court Complex:-

Sl. No.	Name of Newspapers	No. of Copies
i)	Hindu (English)	(02)
ii)	Indian Express (English)	(02)
iii)	Times of India (English)	(02)
iv)	Navbharat Times (Hindi)	(02)

Magazines:- to be supplied for as per publication issues for whole calender year:-

Sl. No.	Name of Magazine	No. of Copies
i)	India Today (English)	02 (Weekly)

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ii) Outlook 02 (Weekly)
iii) Frontline 02 (Fortnightly)

No. 34483 - 554

Library/Law Books/Journal/Bare Act/2026

Dated 28 APR 2026

Copy to:- (Through Process Server and Speed Post) as mentioned below):-

1. Allied Book Co., F-4, Gokhale Market, Delhi.(Through Process Server)
2. Arora Book Agency,Patiala House Courts,Near Post Office, New Delhi.(Through Process Server)
3. Capital Publishing House,Shop No. 13-14, Civil Wing,Tis Hazari Courts, Delhi.(Through Process Server)
4. Chandigarh Criminal Cases, Shop No.3,Karkardooma Court Complex, Delhi – 110032(Through Process Server).
5. Commercial Law Publishers (India) Pvt. Ltd.4239/1, Shankahar Bhawan, Ansari Road, Daryaganj, New Delhi – 110002.(Through Process Server)
6. Darshan Lal,WZ-87/A, 1ST Floor, Varinder Nagar,New Delhi – 110058. (Through Process Server)
7. Delhi Law House,77, Gokhale Market,Opp. Tis Hazari Courts, Delhi – 110054.(Through Process Server)
8. Eastern Book Company, No. 1267-68, Kashmere Gate, Old Hindu College Building, Delhi – 110006 also at M/s Eastern Book Company Pvt., Ltd., 5-B, Atma Ram House 1 Tolstoy Marg, Cannought Place,New Delhi:- 110001.(Through Process Server).
9. International Law Book Company,1562, Church Road, Kashmere Gate, Post Box No. 1792, G.P.O., Delhi – 110006.(Through Process Server)
10. J.M. Jaina & Brothers, 3622, Mori Gate, Delhi.(Through Process Server)
11. Jupiter Law Book Company,Shop No. 7, Gate No. – 3, Western Wing,Tis Hazari Courts, Delhi – 110054.(Through Process Server)
12. Kamal Publication, Shop No. 15, Civil Wing,Tis Hazari Courts, Delhi.(Through Process Server)
13. Kavita Law House, Shop No. 5, Near Chamber No. 3 & 4, Western Wing, Tis Hazari Courts, Delhi.(Through Process Server)
14. Law Books (India),Shop No. 1, Western Wing,Tis Hazari Courts, Delhi – 110054.(Through Process Server)
15. Lexis Nexis Butterworths Wadhwa,14th Floor, Building No. 10, Tower B, DLF Cyber City, Phase – II, Gurgaon, Haryana – 122002.(Speed Post)
16. Pal Publishing House, Shop No.3, C-Block, Entrance Lobby, Rohini District Court Complex, Near Peetampura Metro Station, Rohini Delhi -110085.(Through Process Server)
17. Professional Book Pub., 3520/2, Chotani Manzil,Nicholson Road, Mori Gate, Delhi – 110006.(Through Process Server)
18. Seth & Company,Chamber No. 2, Civil Wing,Tis Hazari Courts, Delhi – 110054.(Through Process Server)
19. Satyam Books, 2/13, Ansari Road, Darya Ganj, New Delhi – 110002.(Through Process Server)
20. Taxmann,59/32, New Rohtak road, New Delhi – 110005.(Through Process Server)

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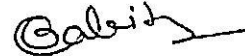
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21. Thakkar Law House,154, 1st Floor, Rajendra Market, Near Telephone Exchange,Opposite Tis Hazari Courts, Delhi – 110054.(Through Process Server)
22. Universal Book Traders,80, Gokhale Market,Opp. Tis Hazari Courts, Delhi – 110054.(Through Process Server)
23. Vinod Publications (P) Ltd.,1561, Church Road,Kashmere Gate, Delhi – 110006.(Through Process Server)
24. Delhi Book Store 19, Ansari Road (Near Fire Station),Darya Ganj, New Delhi – 110002.(Through Process Server).
25. Disha Prakashan,138/16, Onkar Nagar – B,Tri Nagar, Delhi – 110035.(Through Process Server)
26. Hindi Book Centre,4/5 B, Asaf Ali Road, Darya Ganj,New Delhi – 110002.(Through Process Server)
27. Indraprastha Prakashan,K-71, Krishna Nagar, Delhi – 110051(Through Process Server).
28. Motilal Banarsidass Publishers P. Ltd.,A-44, Naraina Industrial Area, Phase – I, New Delhi –110028. (Through Process Server)
29. Penguin Random House, India Office - 7th Floor, Infinity Tower – C, DLF Cyber City, Gurgaon – 122002 (Haryana).(Speed Post)
30. Praveen Prakashan,Showroom:- 4760-61, Second Floor,23, Ansari Road, Daryaganj, New Delhi –110002.(Through Process Server)
31. Pentagon Press, 206, Peacock Lane, Shahpur Jat,New Delhi – 110049.(Through Process Server)
32. Sahitya Bharti, K-71, Krishan Nagar,Delhi – 110051.(Through Process Server)
33. Sanjana Prakashan,D-70/4,Ankur Enclave, Karawal Nagar, Delhi.(Through Process Server)
34. Scholastic India Pvt. Ltd.,A 27 Sigma Centre, Ground Floor, Infocity – 1, Near Harley Davidson Showroom, Sector – 34,Gurugram – 122001.(Speed Post)
35. Sheriden Book Company, 12-H Shantivan Marg, Opp. Delhi Police Officer's Mess, Darya Ganj, New Delhi – 110002.(Through Process Server)
36. Standard Publishers (India),205, Kiran Mansion, 2nd Floor, 4834/24, Main Ansari Road, Darya Ganj, New Delhi – 110002.(Through Process Server)
37. Technical Bureau India Pvt. Ltd.,E-261, Shastri Nagar, Delhi – 110052.(Through Process Server)
38. Vidhi Sahitaya Prakashan (Vidhai Vibhag),Vidhi Aur Nayay Mantralaya, Bharat Sarkar, Bharatiya Vidhi Sansthan Bhawan, Bhagwandas Marg, New Delhi – 110001.(Through Process Server)
39. Vidyarthi Prakashan, K-71, Krishan Nagar,Delhi – 110051.(Through Process Server)
40. Vision India Publications, Tower – F, Second Floor, Flat No. 2C, Central Park Resorts, Sohna Road, Gurgaon.
41. The Manager, All India Reporter Pvt. Ltd. G.M. India (Retail), AIR Infotech Services Pvt. Ltd., AIR Café & Library, First Floor, New Lawyers Chamber Building, Rohini District Courts, New Delhi – 110085.(Through Process Server)
42. M/s. Judgments today, Taxation Publishers, (P) Ltd.,sale office at BL 14 Gate No. 3 Sector 116 Noida Utter Pradesh.(Speed Post)

NOTICE INVITING TENDER / QUOTATIONS (to be submitted latest by 25/05/2026 till 4.00 P.M.)

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43. M/s Labour Law Journal Reed, Elsevier Publishing India(Pvt.,) Ltd., Ascendas IT Park, Crest-5th Floor Unit 2,3,4 Taramani Road, Taramani, Chennai :-600113(Speed Post)
44. M/s Rent Control Reporter, Chawla Publication (p) Ltd., S.C.O.No.-117-118, Sector 17 B Behind K.C Theater Chandigarh :-160017.(Speed Post)
45. M/s Yogendra News & Periodicals Agency, Ground Floor, Central Hall, Main Building Hazari Courts, Delhi.
46. Rakesh Tiwari Newspaper Supplier & Pumplet Distributors S-6111/C, Nehru Enclave, School Block, Shakarpur Delhi:-92 (Through Process Server).
47. Law & Justice Publishing Co. A-58, GT Karnal Road Industrial Area Delhi:-110033.(Through Process Server).
48. The website Committee of all District Courts Complexes with request to make necessary arrangement for the uploading of this tender notice on the official website of Delhi District Courts. TAC
49. The Ld. Officer Incharge, Care Taking Branch, at all Delhi District Courts Complex(s) to make necessary arrangement for the fixation/pasting of this tender notice at the conspicuous place so that maximum number of eligible interested Reputed company Publishers/Authorized Dealers/ Distributors/Book Suppliers can notice.



In-Charge Library,
Library Branch Room No 374, 3rd Floor, Main Building,
Tis Hazari Courts, Complex, Delhi:-110054.

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